

have provided distinguished and dynamic guidance to the activities of the Trust. The Annual Reports of the Trust for 1970-71 onwards, which have been laid on the Table of the House, indicate the activities of the Trust.

Adult Education Board

1124 PROF P G MAVALANKAR
SHRI C K CHANDRAPAN
SHRI DAULAT RAM
SARAN

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state

(a) whether Government have recently constituted the Adult Education Board,

(b) if so, facts thereof, including names and qualifications and experience of the Board members

(c) the terms of reference of the Board,

(d) whether any specific projects/targets have been formulated for immediate implementation during the current financial year and if so, broad details thereof and

(e) funds and resources provided for this purpose?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR PRATAP CHANDRA CHUNDER)

a) to (e) The Government of India have constituted a National Board of Adult Education with the following functions

(a) To advise the Government of India on all matters relating to adult education

(b) To take necessary steps for promotion of adult education by involvement of all official and non-official agencies, particularly voluntary organisations and youth

(c) To secure coordination between the Central and State Governments, among the various Governmental, Semi-Governmental agencies and between the official and the non-official agencies.

(d) To review and evaluate from time to time the progress of implementation of adult education programmes

Education Minister is the Chairman of the Board which includes 30 other members. A list of members of the Board is laid on the Table of the House [Placed in Library. See No LT-1143/77].

The membership of the Board includes Union Ministers of Information & Broadcasting, Agriculture & Irrigation, Parliamentary Affairs & Labour, Health & Family Welfare, Deputy Chairman, Planning Commission, Education Secretary, two Members of Lok Sabha and one Member of Rajya Sabha. The Education Ministers of Assam, Bihar, Haryana, Gujarat, Andhra Pradesh and Chief Commissioner of A&N Islands are also members of the Board. For this purpose, States have been grouped into five regions and from each group Education Minister of one State taken in alphabetical order has been included. Similarly, Chief Commissioner of A&N Islands has been included in alphabetical order from amongst the Union Territories. The State Education Ministers/Chief Commissioner or Lieutenant Governors will serve a two year term on rotation basis.

The Board also has on its membership ex officio heads of 5 organisations which have a direct bearing on Adult Education programmes and 9 non-officials who are reputed educationists and are well known for their contributions in the field of education in general and adult education in particular. The Joint Secretary (Adult) Education in the Ministry of Education, Social Welfare and Culture is the Member Secretary of the Board.

The Members of Parliament and Non-official members shall have a two year term from the date of the first meeting of the Board. They shall however be eligible for renomination for a second term.

The Board in its first meeting held on November 2, 1977 resolved that a massive programme of adult education should be launched from 1978-79 to cover the vast segment of illiterate population within the age-group 15-35 as far as possible within five years of its launching. It also resolved to make intensive preparations for this purpose and to advise Government in respect of such preparations it resolved to constitute a small committee. The current year would mainly be utilised for making such preparations. A Working Group has been set up by the Ministry in collaboration with the Planning Commission to work out programmes of action and financial estimates. This task is not completed yet.

Government Employees having Separate Pool Accommodation

1126. SHRI MANI RAM BAGRI: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) the number of Government Servants having 21 years of service or more in the offices which have their separate pool accommodation other than the general pool accommodation, category-wise and office-wise; and

(b) whether Government propose to allot them below one class accommodation in order to remove their grievances?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) No information is maintained by the Ministry of Works and Housing in respect of pools controlled by other Departments.

(b) Does not arise.

World Bank Loan for Cashew Plantation in Kerala

1127. SHRI C. K. CHANDRAPPAN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the World Bank has agreed to give a loan of Rs. 10 crore for raising Cashew plantation in the State of Kerala; and

(b) if so, the details thereof and the reaction of the State Government and Central Government towards this offer?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE & IRRIGATION (SHRI BHANU PRATAP SINGH): (a) and (b). No, Sir, there is no separate World Bank-assisted project for cashew plantation in Kerala. However, there is an on-going Agricultural Development Project of Kerala, with World Bank credit of 30 million dollars (about Rs 27 crores). The credit is mainly meant for rehabilitation of coconut and contains a small component of cashewnut development. Of the 30 million dollars (about Rs. 27 crores), 1 million dollars (about Rs. 90 lakhs) is earmarked for rehabilitation of State-owned cashew plantation in approximately 2280 hectares and new plantation of about 1470 hectares, in the State of Kerala.

Loss due to non-clearance to Thein Dam

1129. SHRI RAJKESHAR SINGH: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the country has to suffer a loss of about Rs. 1500 crores for not giving clearance to the Thein Dam by the previous Government at the Centre; and

(b) if so, whether Government propose to fix responsibility and take action in this regard?